

Since its inception and as on 31.10.98, HUDCO has sanctioned 84 urban housing schemes with loan assistance of Rs.134.58 crore in the State of Assam. On completion, these schemes would provide 42636 residential units.

In addition 14 housing projects envisaging loan assistance of Rs. 70.78 crore are in the pipeline. These projects are at various stages of processing for sanction as per HUDCO's guidelines. Details of these projects are given in the attached statement.

Statement

Housing Schemes in Pipeline State/Agencywise for the month ending 31.10.98

S. No.	State/Agency	Scheme Name	Dwelling Units	Loan Amount (Rs. in lakhs)
1.	Assam State Housing Board	MIG II HSG. Scheme at Borsojai	35	175.00
2.	B&CPT	Staff HSG.SCH. at Guwahati	15	34.74
3.	BHCHSLT	Plotted DEV.Scheme	0	65.00
4.	FDGOA	FWS Cash Loan HSG SCH	2000	1000.00
5.	FDGOA	LIG CL HBA HSG SCH	1500	2250.00
6.	FDGOA	MIG CL HBA HSG SCH	566	1750.00
7.	H.Broth	Const. of multi stor.build. at Hazarika complex Ganeshguri	1	15.00
8.	Housefe	HIG HSG Scheme Ph-II	56	280.00
9.	Housefe	Rental HSG SCH at Sibsagar	1	148.27
10.	Housefe	Const. of Rental HSG SCH at ABH	1	74.13
11.	Housefe	Const. of Dent Block in Housefed complex	1	400.00
12.	Housefe	MIG HSG scheme at Natbama	128	384.00
13.	Housefe	Plotted Dev. Sch at Boragaon	0	461.56
14.	MP LTD	Const. of Flat as Silpukhuri	16	40.00
Total			4320	7077.70

Installation of Radars

3133 PROF. P.J. KURIEN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there was a proposal to install a sophisticated radar system at major airports to avoid mid-air collisions and loss of life;

(b) if so, the details thereof;

(c) whether the ATC staff has opposed the installation of such a system;

(d) if so, the reasons therefor; and

(e) the decision taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) Primary Surveillance Radar of 60NM (Nautical Miles) coverage and Monopulse Secondary Surveillance

Radars (MSSR) with Mode 'S' of 250 NM coverage have already been installed and commissioned at Thiruvananthapuram, Hyderabad, Guwahati, Ahmedabad, Calcutta and Chennai airports. Similar radars be put into operation shortly. The radars at Mumbai are in an advanced stage of installation and will be commissioned along with other automation systems. It is also proposed to instal MSSRs at Nagpur, Varanasi, Berhampur and Mangalore. Upon installation of all these radars, the major air-routes will come under radar surveillance.

(c) No, Sir.

(d) and (e) Do not arise.

Doubling of Guntur-Nadikudi Rail Line

3134 SHRI R. SAMBASIVA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Guntur Railway Division was inaugurated on July 5, 1997;

(b) whether the Railways had sanctioned doubling work of Guntur-Nadikudi Railway line;

(c) if so, whether the results of the survey are available;

(d) if so, the time by which the process of doubling is likely to start;

(e) whether the Government had issued any directions to carry out a cost-cum-feasibility survey for electrification of the Guntur-Nadikudi Railway line;

(f) if so, the details thereof, and

(g) the reasons for delay in implementing the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) No, Sir.

(c) to (g) A survey for doubling of Nallapadu (5 Kms. from Guntur) - Nadikudi Bibinagar single line section has been recently completed. The results of the survey have revealed the cost of doubling of the 243 Kms. long line as Rs.340 crores with a rate of return of 0.973%. The report is presently under examination. Further consideration of the project will be possible once this examination gets completed

A cost-cum-feasibility survey for electrification of the above section has been carried out. The rate of return found in the survey report being quite low, the section does not qualify for electrification as yet.

Rural Development Scheme

3135. SHRI BALASAHEB VIKHE PATIL :
SHRI ARVIND KAMBLE :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether his Ministry has suspended few Rural Development Programmes/Schemes due to indifferent attitude of the Government of Gujarat and Maharashtra;

(b) if so, the details and names of the schemes;

(c) the financial allocation made for these schemes and the present status thereof;

(d) whether the Government have any proposal to re-start these schemes; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No Programme/Scheme has been deferrad on account of the indifferent attitude of Gujarat and Maharashtra Governments.

(b) to (e) Does not arise.

Administrative Tribunal for Armed Forces

3136. SHRI K.P. MOHAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government are considering to set-up an administrative tribunal exclusively for the armed forces; and

(b) if so, the steps taken by the Government in this regard and the nature of cases proposed to be disposed of therein?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) and (b) Government had earlier agreed in principle to set up an Armed Forces Administrative and Court Martial Tribunal in respect of the Armed Forces personnel. Thereafter, certain legal and administrative issues have been posed while processing the matter further. A view will be taken after a detailed consideration of these issues.

Salem Steel Rolling Mills

3137. SHRI T.R. BAALU : Will the Minister of STEEL AND MINES be pleased to state

(a) whether the Government have any proposals to upgrade Salem Steel Rolling Mills as a comprehensive Steel Plant;

(b) if so, the details thereof; and

(c) the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) There is no concrete proposal, at present, to upgrade Salem Steel Rolling Mills as a comprehensive Steel Plant.

Repair of Damaged Tracks

3138. SHRI BHARTRAHARI MAHTAB : Will the Minister of RAILWAYS be pleased to state :

(a) whether the tracks and sleepers of the Barang Railway bridge have sustained extensive damage following a derailment during October, 1998;

(b) whether the tracks on the bridge are dated back to late 40s;

(c) whether CBI is investigating the maintenance of the Barang railway line for improper ballast and tracking; and